

DIVISION BENCH

ITEM NO.118

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No.180/2022, IA No.222/2022, IA No.252/2022, IA No.356/2023 &
IA No.456/2023 IN CP (IB) No.223/ALD/2018**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 10th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	STANDARD CHARTERED BANK V/S M/S JVL AGRO INDUSTRIES LTD.
UNDER SECTION	7 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

- Sh. Ujjawal Satsangi, Adv. : *For the Applicant in IA No.180/2022,
IA No.222/2022 & Res. in
IA No.252/2022 & IA No.356/2023*
- Sh. Shubham Agarwal, Advs. : *For the Applicant in IA No.252/2022*
- Sh. Arun Prakash with : *For the Applicant in IA No.356/2023*
Sh. Akarshit Srivastava, Advs.
- Sh. Yash Tandon, Adv. : *For the Liquidator in IA No. 456/2023
& Respondent in IA No.180/2022 & MA
No.222/2022*

ORDER

- 1.** At the request, made by the Ld. Counsels representing the parties, the matter is adjourned for further hearing on 4th June, 2024.
- 2.** In the meantime, the interim order passed in IA No.180/2022 as well as in IA No.456/2023 to continue till the next date of hearing.

**-Sd-
(Ashish Verma)
Member (Technical)**

10th May, 2024

*Avaneesh Kumar Singh
(Stenographer)*

**-Sd-
(Praveen Gupta)
Member (Judicial)**